

II (A) OPERATIONAL CREDITORS - FORM B				
<u>OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM B Received</u>				
The Public Announcement called for submission of proof of claims from Operational Creditors in FORM B as stipulated in Regulation 7. The undersigned Resolution Professional has received claims from the following Operational Creditors:				
Sr. no.	Name of Operational Creditor	Claim Amount (Rs.)	Amount Admitted	Amount under verification
1	Canara Bank, Debenture Trustee department	7,90,90,000	-	7,90,90,000
TOTAL		7,90,90,000	-	7,90,90,000

III (B) <u>Workmen / Employees - FORM D Received</u>	
<u>Employee- Form D</u>	
The Public Announcement called for submission of proof of claims from Employees in FORM D as stipulated in Regulation 9. The undersigned Resolution Professional has not received any proof of claim from the Employees of the Corporate Debtor.	

IV (C) <u>Workmen- Form D</u>	
The Public Announcement called for submission of proof of claims from Workmen in FORM D as stipulated in Regulation 9. The undersigned Resolution Professional has not received any claim from the Workmen of the Corporate Debtor.	

V (D) <u>Authorised Representative of Workmen and/or Employees - FORM E Received</u>	
The Public Announcement called for submission proof of claims from Authoritative Representative of Workmen and/or Employee in FORM E as stipulated in Regulation 9. The undersigned Resolution Professional has not received any claims from the Authorised Representative of Workmen and/or Employees.	

VI (E) <u>Claims by creditors other than Operational, Financial and Employee/Workman - FORM F Received</u>	
The Public Announcement called for submission of proof of claims from a person claiming to be a creditor, other than Financial Creditor, Operational Creditor or Workmen or Employee in FORM F as stipulated in Regulation 9A. The undersigned Resolution Professional has not received any claims from any such person.	